

**The Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) (Amendment) Bill, 2025 (Amendment of Section 3) - Introduced**

**SHRI VISHNU DAYAL RAM (PALAMU):** Sir, I beg to move for leave to introduce a Bill further to amend the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006.

माननीय अध्यक्ष: प्रश्न यह है:

कि अनुसूचित जनजाति और अन्य परंपरागत वन निवासी (वन अधिकारों की मान्यता) अधिनियम, 2006 का संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ ।

**SHRI VISHNU DAYAL RAM:** Sir, I introduce the Bill.

---

माननीय सभापति : श्री सी.एन. अन्नादुरई - उपस्थित नहीं ।